

(3) above. [Placed in Library. See No. LT - 1891/92]

(5)(i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1989-90 together with Audit Report thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT - 1891/92]

(5)(i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Governemt of the working of the Regional Engineering College, Durgapur for the year 1989-90.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT - 1892/92]

(7) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the years 1988-89 and 1989-90 together with Audit Report thereon.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT - 1892/92]

Notification under Food Corporation Act, 1964

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): I beg to lay on the table a copy of the food Corporation of India (Contributory Provident Fund) (First Amendment) Regulations, 1992 (Hindi and English versions) published in Notification No. E.P. 41/2/87 in Gazette of India dated the 20th February, 1992 under sub-section (5) of section 45 of the Food Corporation Act, 1964. [Placed in Library. See No. LT - 1894/92]

Notification under Environment (Protection) Act, 1986

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Kamal Nath, I beg to lay on the Table -

(1) A copy each of the following Notifications (Hindi and English versions) under section 26 of the Environment (Protection) Act, 1986:-

(i) The Environment (Protection) Amendment Rules, 1992 published in Notification No. G.S.R. 95 (R) in Gazette of India dated the 12th February, 1992.

(ii) The Environment (Protection) Second Amendment Rules, 1992 published in Notification No. G.S.R. 329 (E) in Gazette of India dated the 13th March 1992.

(2) A copy of the Water (Prevention and Control of Pollution) Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 107 (E) in Gazette of India dated the 18th February, 1992 under sub-section (3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974.